

NATIONAL LEGAL SERVICE AUTHORITY


Statistical Information in respect of National Lok Adalats

(States - KARNATAKA)

(Subject Category - All)

19/12/2020 To 19/12/2020

S No.	Authority	No Of Benches	Expenditure Incurred	Pre-Litigation			Pending Trial			Total		
				Taken Up	Disposed Off	Settlement Amount	Taken Up	Disposed Off	Settlement Amount	Taken Up	Disposed Off	Settlement Amount
1	KARNATAKA	958	0.0	42805	16325	562504956	421290	246890	6459119971	464095	263215	7021624927
Total		958	0.0	42805	16325	562504956	421290	246890	6459119971	464095	263215	7021624927


22/12/2020

Member Secretary
Karnataka State Legal Services Authority
Bangalore-560 077

NATIONAL LEGAL SERVICE AUTHORITY												
Statistical Information in respect of National Lok Adalats												
(States - KARNATAKA)												
(District - All)												
(Subject Category - All)												
19/12/2020 To 19/12/2020												
S No.	Authority	No Of Benches	Expenditure Incurred	Pre-Litigation			Pending Trial			Total		
				Taken Up	Disposed Off	Settlement Amount	Taken Up	Disposed Off	Settlement Amount	Taken Up	Disposed Off	Settlement Amount
1	Bagalkot	27	0.0	1039	1039	10596907	8576	4593	233794053	9615	5632	244390960
2	Bangalore	0	0.0	0	0	0	0	0	0	0	0	0
3	Bangalore Rural	45	0.0	317	8	1355000	36625	22215	98186118	36942	22223	99541118
4	Bangalore Urban	111	0.0	5254	32	1123000	44848	25144	1150563624	50102	25176	1151686624
5	Belagavi	71	0.0	5285	359	22983127	31978	11774	745927097	37263	12133	768910224
6	Bellari	28	0.0	800	261	95568993	10613	3414	198505635	11413	3675	294074628
7	Bidar	17	0.0	417	163	2821374	6145	3873	73943812	6562	4036	76765186
8	Chamarajnagar	14	0.0	158	45	2091618	3769	1859	46415410	3927	1904	48507028
9	Chikkaballapur	19	0.0	636	387	17500086	10019	3507	48702750	10655	3894	66202836
10	Chikmagalur	23	0.0	2496	214	35022033	7250	3758	113890591	9746	3972	148912624
11	Chitradurga	21	0.0	6	6	440000	8560	6350	150537753	8566	6356	150977753
12	Dakshina Kannada (Mangalore)	43	0.0	178	144	7863900	8965	4096	124800928	9143	4240	132664828
13	Davangere	24	0.0	253	224	4439096	8107	3764	97193122	8360	3988	101632218
14	Dharwad	34	0.0	880	51	4585937	14169	8614	202530263	15049	8665	207116200
15	Gadag	18	0.0	36	12	1050241	4486	3002	55492790	4522	3014	56543031
16	Gulbarga	0	0.0	0	0	0	0	0	0	0	0	0
17	Hassan	42	0.0	1725	171	6521331	9909	4344	120649198	11634	4515	127170529
18	Haveri	25	0.0	775	341	2249166	6273	4889	97929871	7048	5230	100179037
19	Kalaburagi	31	0.0	150	33	7776682	27214	21723	143403347	27364	21756	151180029
20	Kodagu (Madikeri)	12	0.0	11791	5403	158482100	6033	2556	44016648	17824	7959	202498748
21	Kolar	29	0.0	250	61	8928388	9144	5443	86084827	9394	5504	95013215
22	Koppal	14	0.0	6577	5565	84440474	2485	2375	91252876	9062	7940	175693350
23	Mandya	35	0.0	650	322	2572977	17543	10596	396507205	18193	10918	399080182
24	MYSURU	60	0.0	161	84	6847768	19995	8801	956896817	20156	8885	963744585
25	RAICHUR	18	0.0	773	475	58117400	12775	11116	81018045	13548	11591	139135445
26	RAMANAGARA	18	0.0	73	27	925757	5685	1953	65222398	5758	1980	66148155
27	SHIVAMOGGA	35	0.0	2	2	500000	13136	7549	115456787	13138	7551	115956787
28	TUMAKURU	48	0.0	505	273	3430000	43009	32509	81485793	44104	32042	04915793
29	UDUPI	15	0.0	105	105	6356725	3480	2441	76571373	3585	2546	82928098
30	U.K.KARWAR	23	0.0	105	56	219099	7568	2743	78058253	7673	2799	78277352
31	VIJAYAPURA	32	0.0	1054	334	5720380	26560	18223	347847821	27614	18557	353568201
32	YADGIR	8	0.0	274	128	1975397	3281	2241	19270824	3555	2369	21246221
Total		940	0.0	42805	16325	562504956	418800	245525	6142156029	461605	261850	6704660985

Member Secretary
Karnataka State Legal Services Authority
Bangalore-560 022


22/12/2020

NATIONAL LEGAL SERVICE AUTHORITY

Statistical Information in respect of National Lok Adalats

(States - KARNATAKA)

(District - All)

(Subject Category - All)

19/12/2020 To 19/12/2020

S No.	Authority	No Of Benches	Expenditure Incurred	Pre-Litigation			Pending Trial			Total		
				Taken Up	Disposed Off	Settlement Amount	Taken Up	Disposed Off	Settlement Amount	Taken Up	Disposed Off	Settlement Amount
1	HCLSCKA_BANGALORE	8	0.0	0	0	0	1195	803	197401520	1195	803	197401520
2	HCLSCKA_DHARWAD	5	0.0	0	0	0	935	342	61842902	935	342	61842902
3	HCLSCKA_GULBARGA	5	0.0	0	0	0	360	220	57719520	360	220	57719520
Total		18	0.0	0	0	0	2490	1365	316963942	2490	1365	316963942


 22/12/2020
 Member Secretary
 Karnataka State Legal Services Authority
 Bangalore-560 027

FINAL

CONSOLIDATED STATEMENT SHOWING THE DISPOSAL OF PENDING AND PRE LITIGATION CASES IN NATIONAL/MEGA LOK ADALAT TO BE HELD ON 19.12.2020

NAME OF THE SLSA:

KARNATAKA STATE LEGAL SERVICES AUTHORITY

No. of Lok Adalats:

958

Sl.No.	Category	Pre- Litigation Cases			Pending Cases			Total		
		Taken Up	Disposal	Settlement Amt.	Taken Up	Disposal	Settlement Amt.	Taken Up	Disposal	Settlement Amt.
1	Bank Recovery Cases	18584	2784	340445128	3304	368	69218321	21888	3152	409663449
2	Criminal Compoundable Offence Cases	20	13	625066	23486	9038	28416998	23506	9051	29042064
3	Electricity Bills(excluding non- compoundable)	7022	2553	58527910	1524	1358	44300949	8546	3911	102828859
4	Labour Dispute cases	30	30	120494	1415	239	14793553	1445	269	14914047
5	Land Acquisition	0	0	0	4862	188	59463510	4862	188	59463510
6	MACT Cases	31	31	0	22209	5060	1911253626	22240	5091	1911253626
7	Matrimonial Disputes	1	1	0	2936	326	4403843	2937	327	4403843
8	NI Act Cases u/s 138	2	2	77000	45541	5839	1453277194	45543	5841	1453354194
9	Other Civil Cases	2572	319	14521394	80438	10547	2700579786	83010	10866	2715101180
10	Others	10225	9322	143539249	235460	213861	172063185	245685	223183	315602434
11	Revenue Cases	2596	774	1406178	43	40	0	2639	814	1406178
12	Service matters relating to pay and allowances and retiral benefits	0	0	0	7	5	910000	7	5	910000
13	Water Bills (excluding non-compoundable)	1722	496	3242537	65	21	439006	1787	517	3681543
	Total	42805	16325	562504956	421290	246890	6459119971	464095	263215	7021624927

Date:22.12.2020
Bengaluru

(H. Shashidhara Shetty)
Member Secretary

FINAL

**STATEMENT SHOWING THE DISPOSAL OF PENDING AND PRE LITIGATION CASES IN NATIONAL/ MEGA LOK ADALAT TO BE HELD ON
19.12.2020 (EXCLUDING HIGH COURT LEGAL SERVICES COMMITTEE)**

NAME OF THE SLSA:

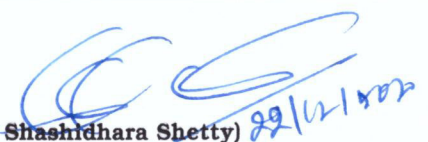
KARNATAKA STATE LEGAL SERVICES AUTHORITY

No. of Lok Adalats:

940

Sl.No.	Category	Pre- Litigation Cases			Pending Cases			Total		
		Taken Up	Disposal	Settlement Amt.	Taken Up	Disposal	Settlement Amt.	Taken Up	Disposal	Settlement Amt.
1	Bank Recovery Cases	18584	2784	340445128	3304	368	69218321	21888	3152	409663449
2	Criminal Compoundable Offence Cases	20	13	625066	23486	9038	28416998	23506	9051	29042064
3	Electricity Bills(excluding non- compoundable)	7022	2553	58527910	1524	1358	44300949	8546	3911	102828859
4	Labour Dispute cases	30	30	120494	1415	239	14793553	1445	269	14914047
5	Land Acquisition	0	0	0	4862	188	59463510	4862	188	59463510
6	MACT Cases	31	31	0	19721	3697	1594289684	19752	3728	1594289684
7	Matrimonial Disputes	1	1	0	2936	326	4403843	2937	327	4403843
8	NI Act Cases u/s 138	2	2	77000	45539	5837	1453277194	45541	5839	1453354194
9	Other Civil Cases	2572	319	14521394	80438	10547	2700579786	83010	10866	2715101180
10	Others	10225	9322	143539249	235460	213861	172063185	245685	223183	315602434
11	Revenue Cases	2596	774	1406178	43	40	0	2639	814	1406178
12	Service matters relating to pay and allowances and retiral benefits	0	0	0	7	5	910000	7	5	910000
13	Water Bills (excluding non-compoundable)	1722	496	3242537	65	21	439006	1787	517	3681543
	Total	42805	16325	562504956	418800	245525	6142156029	461605	261850	6704660985

Date:22.12.2020
Bengaluru


(H. Shashidhara Shetty)
Member Secretary

FINAL

STATEMENT SHOWING THE DISPOSAL OF PENDING AND PRE LITIGATION CASES IN NATIONAL/MEGA LOK ADALAT TO BE HELD ON 19.12.2020 (ONLY HCLSC)

NAME OF THE HCK

HIGH COURT LEGAL SERVICES COMMITTEE

No. of Lok Adalats:

18

Sl.No.	Category	Pre- Litigation Cases			Pending Cases			Total		
		Taken Up	Disposal	Settlement Amt.	Taken Up	Disposal	Settlement Amt.	Taken Up	Disposal	Settlement Amt.
1	Bank Recovery Cases							0	0	0
2	Criminal Compoundable Offence Cases							0	0	0
3	Electricity Bills(excluding non- compoundable)							0	0	0
4	Labour Dispute cases							0	0	0
5	Land Acquisition							0	0	0
6	MACT Cases				2488	1363	316963942	2488	1363	316963942
7	Matrimonial Disputes							0	0	0
8	NI Act Cases u/s 138				2	2	0	2	2	0
9	Other Civil Cases							0	0	0
10	Others							0	0	0
11	Revenue Cases							0	0	0
12	Service matters relating to pay and allowances and retiral benefits							0	0	0
13	Water Bills (excluding non-compoundable)							0	0	0
	Total				2490	1365	316963942	2490	1365	316963942

Date:22.12.2020
Bengaluru

(H. Shashidhara Shetty)
Member Secretary

22/12/2020

PROFORMA A

STATEMENT SHOWING THE DISPOSAL OF PENDING AND PRE LITIGATION CASES IN **MEGA E-LOK-ADALAT HELD ON 19.09.2020** OF
HIGH COURT LEGAL SERVICES COMMITTEE

NAME OF THE SLISA:

HIGH COURT LEGAL SERVICES COMMITTEE

No. of Lok Adalat benches constituted:

15

Sl. No.	Category	Pre- Litigation Cases			Pending Cases			Total		
		Taken Up	Disposal	Settlement Amt.	Taken Up	Disposal	Settlement Amt.	Taken Up	Disposal	Settlement Amt.
1	Criminal Compoundable Offence	0	0	0	0	0	0	0	0	0
2	NI Act Cases u/s 138	0	0	0	4	1	120000	4	1	120000
3	Bank matters	0	0	0	0	0	0	0	0	0
4	Money Recovery Cases	0	0	0	0	0	0	0	0	0
5	MACT Cases	0	0	0	1300	912	167154133	1300	912	167154133
6	Labour disputes cases;	0	0	0	6	1	0	6	1	0
7	Electricity Act;	0	0	0	10	8	0	10	8	0
8	MMRD Act;	0	0	0	0	0	0	0	0	0
9	Matrimonial disputes	0	0	0	1	0	0	1	0	0
10	Land Acquisition cases	0	0	0	0	0	0	0	0	0
11	Service matters relating to pay and allowances and retiral benefits;	0	0	0	1	0	0	1	0	0
12	Revenue cases	0	0	0	0	0	0	0	0	0
13	Other Civil Cases (rent, easmentary rights, injunction suits, specific performance suits) etc.,	0	0	0	2	2	0	2	2	0
14	Other Criminal Cases i.e., CrI. Misc Cases, 125 Cr.P.C., Birth and Death Registration, PC Cases etc.,	0	0	0	1	1	40000	1	1	40000
	Total	0	0	0	1325	925	167314133	1325	925	167314133